

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 37 OF 2013 &
I.A. No. 55 of 2013**

Dated : 13th September, 2013

In the matter of:

**GMR Energy Ltd.
Versus**

....Appellant(s)

**Karnataka Electricity Regulatory Commission
& Ors.**

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **25.09.2013.**

COURT MASTER